

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No.716/2018
in
OA No.2327/2016

This the 15th day of July, 2019

**Hon'ble Mr. S.N.Terdal, Member (J)
Hon'ble Mr.Pradeep Kumar, Member (A)**

Prem Singh Verma
M-9210651288
Ex-Driver (DTC)
S/o Shri Man Singh Verma
Aged 40 years
Batch No.21894, P.T. No.63945
R/o 13-D, Govind Nagar, Krishna Nagar, Mathura, U.P. Petitioner

(By Advocate: Mr. U.C. Mathpal)

Versus

1. Sh. Kailash Gahlot
Chairman
Delhi Transport Corporation
Govt. of NCT of Delhi
I.P.Estate, New Delhi -110 002.
2. Shri Manoj Kumar
Managing Director
Delhi Transport Corporation
Govt. of NCT of Delhi
I.P.Estate, New Delhi – 110 002.
3. S R.S. Minhas
Regional Manager (East)
Delhi Transport Corporation
Nand Nagri Depot Complex, Delhi.
4. Shri G.K.Sharma
Depot Manager
Delhi Transport Corporation
Noida Depot, Sector-16
Noida (U.P.) ... Contemnors/Respondents

(By Advocate: Ms. Swati for Ms. Aarti Mahajan Shedha)

ORDER (ORAL)

Mr. S.N. Terdal :

Heard both the parties.

Learned counsel for applicant submits that the respondents have reinstated him with all consequential benefits, except the consideration of Earned Leave and Medical Leave. In view of the same, CP is closed and notices issued to the respondents are discharged. However, respondents may consider the remaining grievance of the applicant as per rules.

(Pradeep Kumar)
Member (A)

(S.N. Terdal)
Member (J)

/anjali/